

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2888
TO BE ANSWERED ON AUGUST 05, 2021**

PROGRESS UNDER STREET VENDORS ACT

NO. 2888. SHRI HANUMAN BENIWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) the details of physical progress made till now under compliance of street vendors Act in urban areas of Rajasthan, district-wise;**
- (b) whether the Government intends to instruct Rajasthan and other states for compliance of above and within the stipulated time limit so that the poor street vendors may be able to avail the benefits of Government schemes;**
- (c) if so, the time by which the same is likely to be done; and**
- (d) if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): As reported by State Government of Rajasthan, the district-wise details of number of street vendors identified, Certificate of Vending issued, Identity Cards issued and number of vending zones notified under the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 are at Annexure. The State Government has also reported that surveys have been carried out in 190 Urban Local Bodies (ULBs), Town Vending Committees have been constituted in 189 ULBs and 2 Vendors' Market have been developed.

(b)to(d) The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 is implemented by respective States/UTs by framing their respective Rules, Schemes, Bye-

laws and Plan for Street Vending. From time to time, Ministry draws attention of the States/UTs on implementation of various provisions of the Act, by way of issue of letters / circulars and discussion in meetings as well as conducting reviews at the level of Minister, Secretary and Mission Director.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2888 TO BE ANSWERED ON 05 AUGUST 2021.

Sl. No	District	Total Street Vendors identified	Certificate of Vending (COV) issued	ID Cards Issued	No. of vending zone notified
1	Ajmer	7,934	15	4,725	55
2	Alwar	17,096	1,817	2,298	85
3	Banswara	1,988	0	1,168	21
4	Baran	2,855	1,603	1,249	13
5	Barmer	2,444	119	1,083	25
6	Bharatpur	8,384	2,899	3,752	55
7	Bhilwara	7,146	0	4,157	24
8	Bikaner	6,647	1,594	1,816	4
9	Bundi	3,027	328	636	21
10	Chittorgarh	3,863	610	1,928	37
11	Churu	5,296	996	1,217	61
12	Dausa	2,934	0	1,529	24
13	Dholpur	3,291	130	1,467	11
14	Dungarpur	2,019	731	995	6
15	Hanumangarh	3,508	2,284	10,519	44
16	Jaipur	42,430	0	6,487	123
17	Jaisalmer	1,589	445	250	18
18	Jalor	1,297	330	585	13
19	Jhalawar	2,281	7	1,888	38
20	Jhunjhunu	4,901	0	1742	60
21	Jodhpur	4,723	973	1,808	20
22	Karauli	2,997	0	2,558	13
23	Kota	11,287	3,175	3,985	8

24	Nagaur	5,413	247	2,402	49
25	Pali	5,647	2	1,926	36
26	Pratapgarh	915	556	900	11
27	Rajsamand	2,869	654	1,476	17
28	Sawaimadhopur	4,334	0	1,679	7
29	Sikar	6,509	850	1,280	50
30	Sirohi	3,072	834	905	29
31	Sri Ganganagar	5,078	187	1,777	26
32	Tonk	3,659	0	1,400	18
33	Udaipur	6,135	2,328	2,328	33
GRAND TOTAL		1,93,568	23,714	73,915	1,055